

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

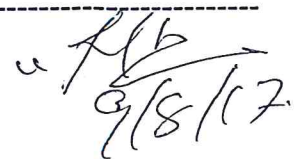
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/233/ (IB)/2017
NAME OF THE PETITIONER(S) : L&T FINANCE LTD
NAME OF THE RESPONDENT(S) : CT RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	M. Senthil Kumar	Counsel to Respondent	 9/8/17
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ORDER

Matter called. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that he has not received any paper from the Petitioner. Therefore, he is not in a position to file the counter. Last and final opportunity is given to the Petitioner to cause appearance in the matter failing which an appropriate order will be passed. Put up on 22.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)